

DIVISION BENCH
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/455(KB)2018
IA(I.B.C)/794(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	SUBARTA SARKAR VS KND ENGINEERING TECHNOLOGIES LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms.Mamta Binani] Liquidator in person

ORDER

1. Liquidator present in person present.
2. **IA(I.B.C)/794(KB)2024**- This IA has been filed by the Liquidator for placing on record list of stakeholders (version -II) dated 15/04/2024, which is at page 52 to 62 and this application is duly supported by an affidavit of Liquidator at page 18 to 21.
3. This IA is allowed to the extent of taking on record the list of stakeholders and is accordingly disposed of.
4. Post this matter on **10/05/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)